

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 08.08.2022 (MONDAY)**

**COURT OF CHAIRPERSON**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	I.A. No. 2520 of 2022 in Comp. App. (AT) (Ins) No. 479 of 2022	Department of State Tax Through the Dy. Commissioner of State Tax Vs. Topworth Pipes & Tubes Pvt. Ltd. & Ors.	Aaditya Pande	Honey Satpal-R1 & R2
2.	Comp App. (AT) No. of 2021 <b>E-filing No. 9910134044012022</b>	Panagarh Cold Storage Pvt. Ltd. & Ors. Vs. Parijat Roy & Ors.	Subrata Adhikari- Authorized Representative	

### **For Admission (Fresh Cases)**

3.	Comp. App. (AT) (Ins) No. 283 of 2022	Deepak Khanna Vs. Earth Infrastructure Ltd. & Ors.	Anand Raj	Akanksha Vasudeva Ashish Makhija-R1 Sandeep Bhuraria-R2 Gulshan Gabba-R3
4.	Comp. App. (AT) (Ins) No. 432 of 2022	Santosh Pawar Vs. Reliance Commercial Finance Ltd & Anr.	Shrey Yadav	Ashok Kriplani-R2
5.	Comp. App. (AT) (Ins) No. 615 of 2022	Raj Kumar Banerjee Minority Shareholder of Rohit Ferro Tech Ltd. Vs. Supriyo Kumar Chaudhuri Resolution Professional of Rohit Ferro Tech Ltd. & Ors.	Aviral Kapoor	Indranil Ghosh
6.	Comp. App. (AT) (Ins) No. 807 of 2022	Nandini Constructions Vs. Tantia Constructions Ltd. & Anr.	Chittaranjan Panda	Deep Roy Rony John Piyush Swami-R2
7.	Comp. App. (AT) (Ins) No. 823 of 2022	Stressed Assets Stabilization Fund Vs. Delta International Ltd.	Anand Varma	Saurav Gupta Sumesh Dhawan Vatsala Kak

8.	Comp. App. (AT) (Ins) No. 837 of 2022	Gokul Kripa Colonizers and Developers Pvt. Ltd. Vs. Radiant Hotels Pvt. Ltd.	Nitesh Jain	Nitesh Jain Vatsala Kumar
9.	Comp. App. (AT) (Ins) No. 883 of 2022	Gajendra Investment Ltd. & Anr. Vs. Jayesh N. Sanghrajka & Ors.	Anuj Tiwari	Tishampati Sen Riddi Sanchetti G Karthikeyan-R1
10.	Comp. App. (AT) (Ins) No. 898-899 of 2022	Board of Trustees for Syama Prasad Mookherjee Port, Kolkata Vs. Vijay Kumar V. Iyer The Liquidator, Bharati Defence and Infrastructure Ltd.	Samrat Sengupta	
11.	Comp. App. (AT) (Ins) No. 909 of 2022	Concept Group, LLC Vs. CNS Fashion Retail Pvt. Ltd.	Gyanendra Kumar	
12.	Comp. App. (AT) (Ins) No. 910 of 2022	V- Con Integrated Solutions Pvt. Ltd. Vs. Argos Technology Resources Pvt. Ltd.	Yashvardhan	
13.	Comp. App. (AT) (Ins) No. 912 of 2022	Prasun Kumar Roy Suspended Director of Arambagh Hatcheries Ltd. (IN CIRP) Vs. Phoenix ARC Pvt. Ltd. & Anr.	Robin S. Sirohi	
14.	Comp. App. (AT) (Ins) No. 913 of 2022 & I.A. No. 2499 of 2022 <b>(With Defects)</b>	A'XYKno Capital Services Pvt. Ltd. Vs. Rattan India Power Ltd.	Vikram Hegde	
15.	Comp. App. (AT) (Ins) No. 921 of 2022	Sujit Kumar Singh Vs. Bansal Industries & Anr.	Lovkesh Batra	
16.	Comp. App. (AT) (Ins) No. 936 of 2022	Regional Provident Fund Commissioner Vs. Prashant Jain Resolution Professional of Dimond Power Infrastructure Ltd. & Ors.	Gaurav Verma	
17.	Comp. App. (AT) (Ins) No. 937 of 2022	Ram Bhaj Jain & Anr. Vs. Tarun Batra & Anr.	SP Singh Chawla	

**For Admission (After Notice)**

<b>18.</b>	Comp. App. (AT) (Ins) No. 13 of 2022	Nikhil Tandon Vs. Sanjeev Bindal Liquidator of Radhey Sham Tandon Manufacturing Pvt. Ltd. & Anr.	Pulkit Deora	Sanjeev Bindal
<b>19.</b>	Comp. App. (AT) (Ins) No. 266 of 2022	BKP Enterprise Vs. Air India Ltd.	Navyug Sethi	Mohd Azeem Khan Ishani
<b>20.</b>	Comp. App. (AT) (Ins) No. 558 of 2022	Madhya Pradesh Power Management Company Ltd. Vs. FL Smidth Pvt. Ltd. & Anr.	Ashish Prasad	Malvika Trivedi Anindita R Chowdhury Raghav Chadha-R2
<b>21.</b>	Comp. App. (AT) (Ins) No. 605 of 2022	Amrit Kumar Patel Vs. Phoenix ARC Pvt. Ltd. & Ors.	Naman Gauba	Gautam Singhal-R2
<b>22.</b>	Comp. App. (AT) (Ins) No. 627 of 2022	Nileshbhai Shantilal Patel Vs. Westin Resins and Ploymers Pvt. Ltd. & Anr.	Pallavi Pratap	Jignesh Ajit Ganatra
<b>23.</b>	Comp. App. (AT) (Ins) No. 666 of 2022	Anil Singh (Suspended Director) Linaks Microelectronics Ltd. Vs. Canara Bank & Ors.	Prateek Dhanda	Abhishek Naik-R1 Abhishek Anand-R2
<b>24.</b>	Comp. App. (AT) (Ins) No. 701 of 2022	Manas Sarkar Vs. Indian Overseas Bank & Anr.	Ashish Chaudhary	Gautam Singhal-R1 Anil Anchalia-R2
<b>25.</b>	Comp. App. (AT) (Ins) No. 736 of 2022	Naresh Kumar Aggarwal Vs. CFM Asset Reconstruction Pvt. Ltd. & Anr.	Varsha Banerjee	Abhijeet Sinha Arijit Mazumdar Akanksha Kaushik- R1 Devansh Jain-R2
<b>26.</b>	Comp. App. (AT) (Ins) No. 738 of 2022	Fact Personnel Pvt. Ltd. Vs. Brijendra Kumar Mishra & Anr.	Meghna Rao	Ashish Rana-R1 Aayush Agarwala-R2

**For Hearing**

<b>27.</b>	Comp. App. (AT) (Ins) No. 17 of 2022	Ashish Gupta Vs. Delagua Health India Pvt. Ltd. & Ors.	Nilotpal Shyam	Indranil Ghosh Palzer Mokhtan-R2 & R3
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28.	Comp. App. (AT) (Ins) No. 544 of 2022	Bharat Hydro Power Corporation Pvt. Ltd. Vs. Sachin Gopal Jathar Resolution Professional, Partner AAA Insolvency Professional LLP & Ors.  <b>With</b>	Pramod B. Agarwala	Shaunak Mitra Siddharth Makkar-R1
29.	Comp. App. (AT) (Ins) No. 591 of 2022 & I.A. No. I.A. No. 1753 of 2022	Bharat Hydro Power Corporation Pvt. Ltd. Vs. Sachin Gopal Jathar Resolution Professional, Partner AAA Insolvency Professional LLP & Ors.	Pramod B. Agarwala	Shaunak Mitra Balwinder S Kalsi Siddharth Makkar-R1

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2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Chairperson  
-sd/-  
Registrar